

[8th August, 2000]

RAJYA SABHA

considered and adopted unanimously.

Government of India had set up a National Water Board in September, 1990 to over see and review the implementation of National Water Policy, 1987. As a follow up of implementation of a National Water Policy, 1987 Ministry of Water Resources had issued the following guidelines:

Guidelines for the preparation of River Basin Master Plan-1990;

Integration of Drinking Water Supply System-1991;

Planning Conjunctive use of Surface and Ground Water of Irrigation Projects-1994;

Submission, Appraisal and Clearance of Irrigation and Multi-purpose Projects-1996;

Setting up a Human Resources Development Board to go into formulation of training programme for the in-service personnel-1998;

Environmental Monitoring of Water Resources Projects-1998; and

Various aspects relating to Dam Safety.

The **third meeting** of National Water Resources Council held on 6th February 1996 considered a number of policy documents prepared by the National Water Board.

The fourth meeting of the National Water Resources Council was held on 7.7.2000 to consider the updated draft National Water Policy (1998) and the National Policy Guidelines for Water Allocation Amongst States.

The deliberations on the draft National Water Policy (1998) established a broad consensus among the States on most of the issues contained in the proposed policy. However, in order to achieve greater convergence and agreement on some contentious issues, the Council decided to constitute a Working group including Minister of all the States/UTs under the chairmanship of Hon'ble Minister of Water Resources. The Council also decided that the draft National Policy Guidelines for Water Allocation amongst States be first considered by the Working Group to arrive at a consensus.

Methodology for Training Panchayats in Maharashtra

***228. SHRI SURYABHAN PATIL VAHADANE:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government propose to develop a methodology for training Panchayats in Maharashtra in efficient use of water for agriculture;

(b) if so, the details thereof; and

(c) if not, reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) Provision for training to farmers in efficient use of irrigation water for agriculture already exists under centrally sponsored Command Area Development Programme being implemented by the Ministry of Water Resources in selected irrigation project Commands in the country including Maharashtra State. Farmers who are office bearers/members of Panchayats under the Command areas can also participate in these training programmes. Fifty percent of total expenditure incurred on such training programmes is provided as central assistance by the Ministry of Water Resources and remaining fifty percent is borne by the concerned State Governments.

Criteria for Translating Award Winning Titles

*229. SHRI KARTAR SINGH DUGGAL: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the names of the titles that have won Sahitya Akademi Award so far;

(b) the criteria for translating Award winning titles into other Indian languages;

(c) the titles which have been translated into other Indian languages;

(d) the reasons for other titles not being translated or published in other Indian languages; and

(e) the details of the titles which have been translated and not published for several years?

THE MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR): (a) since its inception Sahitya Akademi has given Awards to about 763 titles. The list of Awards Winning books are included in the Annual Reports of the Akademi which are placed on the Table of the House every year. However the list for the year 1999 is given in the Statement (*See below*).

(b) The Executive Board of the Adademi decides the books to be translated on the basis of the recommendations of the Language Advisory Boards whose